

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 113 of 2019

IN THE MATTER OF:

Ashok Suchde

... Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant : Mr. Sumit Jain, Advocate

**For Respondent : Mr. Ankit Virmani and Ms. Jyoti P. Sahu, Advocates
for Respondent No. 2**

ORDER
(Through Virtual Mode)

21.08.2020 Heard Mr. Sumit Jain, Advocate representing the Appellant
in part. Hearing remained inconclusive.

List the matter 'for hearing' on **14th September, 2020** at 2.00 P.M.

[Justice Bansi Lal Bhat]
Acting Chairperson)

[V.P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

/ns/gc/